[Shri Hari Kishore Singh]

Then there is a handbook brought out by the Project Air War and Indo China Resources Centre (March 1972) which says :

> "The Nixon administration has turned to a new form of war in which machines do most of the killings unknown to the American people".

This is kept so secret that even the American public is not aware of it.

Does the Government think that this large-scale escalation in the American war effort in Vietnam is the result of a tacit understanding between the US and China arrived at during the sojourn of the American President to Peking recently ?

Then, does the Government see any possibility of having a solution to the Vietnam problem through the existing international forums and, if not, will the Government consider convening of an Asian Relations Conference such as was convened on Indonesia by the Interim Government of the country. And as a first step towards it, will the Government consider reviving the Colombo-Power type diplomacy to arouse world public opinion on the question of Vietnam ?

13 hrs.

Finally, will the Government consider assisting non-official agencies for convening a world conference on the question of Vietnam to arouse world conscience ?

SHRI SWARAN SINGH : Our reaction to the war situation escalating in Vietnam has stated in clear terms. We regard this as a very disconcerting development, and it is for this reason that we have expressed our strong opposition to continued bombing. Our assessment of the destruction resulting from the large-scale bombing is more or less the same as what the hon. Member said, and our concern has increased when we hear reports about the use of various types or armaments and bombs with great destructive capacity and weapons which result in defoliation and several other deadly weapons that are used which have inflicted untold misery upon the people of Vietnam who are struggling for their freedom. Any use of more sophisticated weaponry, more destructive weaponry has an element of automation, will increase the suffering of the people of Vietnam further, and we have every sympathy for these unfortunate people who have been for decades fighting heroically for their freedom and liberation.

Whether this escalation has got any connection with the talks in Paking between President Nixon and the Chinese leaders, I cannot say ; it is a sort of assessment that is going on in all the capitals, and I cannot contribute anything concrete on this aspect.

I have already indicated the paralysis from which the international community is suffring so far as Vietnam is concerned, When I say paralysis, there is no forum which can effectively deal with the Vietnam, deal with in the sense of finding a solution to the Vietnam problem. In various international froums including the United Nations General Assembly and in the non-aligned conference in Lusaka and several other organisations, statements have been made bringing out the essentials of the situation and the general approach that should be adopted in relation to Vietnam But these are expressions of opinion, expressions of attitude, projecting their assessment. But beyond that, either in the UNO or in any organ of the United Nations, no concrete step has been taken. There has been a general attitude to regard this as a matter which was tackled by the Geneva Conference and the instruments devised by the Geneva Conference are supposed to look after it, although I have no hesitation in saying that not much is being done even by those organs which were created by the Geneva Conference. We have at the moment no proposal to convene an Asian conference at governmental or non-governmental level.

13.05 hrs.

QUESTION OF PRIVILEGE

Misreporting of Lok Sabha Proceedings in *the Times of India*

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष जी, मैं आपका अभारी हूं कि आपने मुझे विशेषाधिकार के उल्लंघन का एक मामला उठाने की एजाजत दी है । इस मामले से सम्बन्धित तथ्य इस प्रकार है :

चार अप्रैल को प्रधान मंत्री जी ने इस सदन में राष्ट्रपति के अभिभाषण के लिए धन्यवाद प्रस्ताव पर हुई चर्चा का उत्तर दिया था। दूसरे दिन उनके भाषण की रिपोर्ट समाचार-पत्रों में छपी थी। मैं उस दिन बम्बई में था और मैंने टाइम्स आफ इंडिया में देखा कि उसमें प्रधान मंत्री जी के भाषण के अन्तर्गत एक ऐसा परिच्छेद छपा और मैं यहां सदन में मौजूद था जो भाषण के दौरान मैंने सुना नहीं, वह परिच्छेद इस प्रकार है :

> "The Prime Minister said the Jan Sangh President tried to build up a platform for his Party but you connot build up a platform in the air. This is precisely what Mr. Vajpayee is endeavouring todo, she said amid laughter."

टाइम्स आफ इंडिया पढ़ने के बाद मुझे सन्देह हुआ कि शायद मैं सदन में मौजूद हूंगा परन्तु प्रधान मंत्री जी के भाषण का वह अंश मैंने सुना नही होगा। दूसरे दिन दिल्ली लौटने के बाद मैंने प्रधान मंत्री जी के भाषण को फिर से ध्यान से पढ़ा और मैंने देखा कि उस भाषण में वह अंश कहीं नही है। बड़े आश्चर्य की बात है कि यह अश भाषण में कहां से आया ? क्या यह टाइम्स आफ इण्डिया के अपने दिमाग की उपज है या टाइम्स आफ इंडिया ने किसी समाचार समिति से यह भाषण लिखा ?

अध्यक्ष जी, केवल भाषण ही नहीं छापा गया, उस भाषण के बाद जो सदन में हंसी हुई वह भी छपी हुई है। जब भाषण सदन में हुआ ही नहीं तो उस पर हंसी कैसे हुई ? और यदि हंसी हुई नहीं तो छपी कैसे ? यह रहस्य मेरी समझ में नहीं आ रहा है। कहीं ऐसा तो नहीं है कि प्रधान मन्त्री जी ने सदन में भाषण देने से पहले उस भाषण की रिपोर्ट समाचार-पत्रों में दे दी और वह हंसी उन्होंने अपनी तरफ से जोड़ दी कि अगर प्रधान मंत्री जी इतना सुन्दर भाषण देंगी तो सदन के सदस्य हंसेंगे ही और एन्टिसिपेट करके उन्होंने हंसी की रिपोर्ट भी छाप दी ?

अध्यक्ष जी, मैं चाहूंगा कि इस मामले की गहराई से जांच होनी चाहिए। जो भाषण सदन में दिया नहीं गया वह भाषण समाचार-पत्र में कैसे छपा और उनकी जानकारी का सूत्र क्या है ? आज अगर प्रधान मन्त्री के मुंह में कुछ वाक्य रखे जा सकते हैं तो हम साधारण सदस्यों की क्या बिसात है ? पता नहीं हम क्या बोलेंगे और क्या छपेगा ? तो मैं चाहता हूं कि आप इस मामले की जांच का आदेश दें और अगर समाचार समिति या अखबार जानबूझ कर भाषण के इस अंश को प्रधान मन्त्री जी के भाषण में शामिल करने का दोषी हैं तो फिर यह मामला विशेषाधिकार समिति को सौंप दें।

श्री एस० एम० बनर्जी (कानपुर) : अध्यक्ष महोदय, मैं आपसे एक निवेदन करना चाहता हूं। इससे पहले भी एक चीज हम देख चुके हैं कि कभी कभी कुछ बातें प्रोसीडिंग्स में नहीं आती हैं। मैंने जांच करने की भी कोशिश की और देखा कि कभी कभी ऐसा होता है कि हंसी की कोई बात उठी, उसके बीच में प्रधान मन्त्री जी ने कुछ कहा या किसी दूसरे मंत्री ने कुछ कहा या हमने कुछ कहा तो वह रिकार्ड नहीं होता है, वह इन्टरप्शन्स में आ जाता है या डाट डाट डाट में आ जाता है लेकिन उस बात को प्रेस वाले सुन लेते हैं—मैं उनके कानों की तारीफ करना चाहता हूं। तो मैं आपसे निवेदन करूंगा कि जांच करते समय केवल प्रोसीडिंग्ज पर ही न जायें। अक्सर ऐसा भी होता है कि प्रोसीडिंग्ज में कोई चीज होती है और दूसरे दिन उसको करेक्ट करके हम भेज देते हैं। इस तरह से तो प्रेस वाले रोज ही फांसी के तख्ते पर लटकाये जायेंगे... (**व्यवधान**)... वाजपेयी जी मुझे सुनलें, मैं उनका समर्थन ही कर रहा हूं। मेरा निवेदन यह है कि प्रोसीडिंग्ज में अक्सर काफी फर्क भी हुआ करता है और मैं इसको साबित करके भी दिखा सकता हूं... (**व्यवधान**)...

श्री अटल बिहारी वाजपेयी : मैं प्रेस की आजादी के खिलाफ नहीं हूं लेकिन जो भाषण सदन में नहीं दिया गया वह बाहर कैसे छपा ?

अध्यक्ष महोदय : आप बैठिये, मैं खड़ा हूं। आप यहीं रहा करिये। आप बम्बई क्यों चले गए? आप यहीं रहते तो यह बात नहीं उठती।

श्री अटल बिहारी वाजपेयी : उस दिन छुट्टी थी इसलिए बम्बई चला गया था।

श्री राम सहाय पांडे (राजनन्दगांव) : श्रीमन्, अगर वह बम्बई नहीं जाते तो प्रश्न ही नहीं उठता।

MR. SPEAKER : I will see the proceedings, but in the meanwhile I will send it to the paper for verification and comments, according to the practice that we have been following in the House. Sometimes, as Mr. Banerjee says, interruptions do follow, but they are not so long as mentioned here. I will myself go through the records. (*Interruption*) When observations are made, people like yourself come in and that causes confusion and that is why he is also suffering.

SHRI R. S. PANDEY : On the contrary he should be happy.

THE MINISTER OF FOREIGN AFFAIRS (SHRI SWARAN SINGH): With your kind permission, I would like to make a statement on one point which was suggested by Shri Vajpayee. The suggestion that he made that an advance copy of the speech was given to the press is totally denied. There is no foundation for that.

SHRI ATAL BIHARI VAJPAYEE : How do you know without enquiry?

SHRI SWARAN SINGH : I know it. It was not given. I have made enquiries. This is absolutely incorrect. As to seeing the proceedings, you have already said that you are going to examine it. It is naturally a matter between the Chair and the hon. Member.

SHRI JYOTIRMOY BOSU : (Diomond Harbour) : Let us not lose sight of the fact that the over-energetic P. I. B. officials are so anxious to publicise the Treasury and the Government that no wonder we are completely left out. If some energetic official had done this, the poor correspondent should not be hauled up. We do not want to victimise the press correspondent. We know that the P. I. B. is playing havoc with free journalism.

MR. SPEAKER : We will have to take into account the public Relations Officer and also interruptions by such aggressive Members like yourself, Mr. Pandey and others.

श्री राम सहाय पांडे : कोई ऐसा वक्तव्य जो गरिमा से दूर न हो बल्कि उनकी प्रतिभा को बढ़ाता ही है, भले ही हवा में वह बनाया हो और मान लीजिये गलत ही वह छप गया तो भी उस पर तो ऐतराज नहीं होना चाहिए।

श्री अटल बिहारी वाजपेयी : मैं गुणावगुण में नहीं जा रहा। प्रधान मन्त्री ने बहुत सी बातें हमारे खिलाफ कही। यह अलग बात है कि वह सही नहीं थी। लेकिन अपत्ति तो यहां हमें इस बात पर है कि जो बात कही नहीं वह छपी कैसे ?

13.13 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER NATIONAL HIGHWAYS ACT, 1956

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :—

(i) S. O. 3344 published in Gazette of India dated the 11th September, 1971 declaring certain highways to be National Highways.

(ii) S. C. 602 published in Gazette of India dated the 19th February, 1972.

(2) A statement (Hindi and English